

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
IA No. 62/JPR/2019
IA No. 93/JPR/2019
IA (CA) No. 10/JPR/2022
CP No. 145(ND)/2017
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Ram Karan Bhakar

...Petitioner

Versus

Lotus Consbuild Technocrat Pvt. Ltd. & Ors.

...Respondents

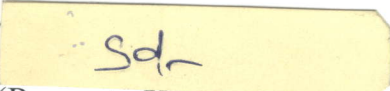
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

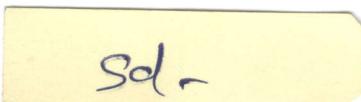
Present Through Video Conferencing: -

For the Petitioner : Urvashi, Proxy Counsel
For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

On the request of both the counsels, the matter is adjourned. List the matter on 18.10.2022.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

September 27, 2022
VG